

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMCO Limited Date of Commencement of Liquidation: 09-08-2021; List of Stakeholders as on Date: 23-10-2021; Name of IP: Mr. Sundaresh Bhat; Process Number: 1; Last 5 digit of registration number: 10162

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	18270101058	10	17815316424	111565469	454784633	0	Annexure 3
4	Unsecured financial creditors	1	773510924	1	772558750	772558750	952175	0	Annexure 4
5	Operational creditors (Workmen)	294	848576817	252	149210914	0	699365903	0	Annexure 5
6	Operational creditors (Employees)	152	150291832	145	115373341	0	34918491	0	Annexure 6
7	Operational creditors (Government Dues)	9	1002206830	7	801115407	0	201091423	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	87	2265335186	72	904435368	0	1360899818	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		553	23310022647	487	20558010204	884124219	2752012443	0	